

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

(MP) CP 1 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
NATIONAL COMPANY LAW TRIBUNAL , INDORE BENCH ON 22.10.2020**

**Name of the Company:** Peoples International & Services Pvt Ltd  
V/s  
Ashok Kumar Khosla & Alliance Industries Ltd

**Section:** 90(7) of Co. Act, 2013

**ORDER**

Learned Counsel Mr. Amalpushp Shroti appeared.

Learned Senior Counsel Mr. Saurabh Soparkar appeared.

Learned Senior Counsel Mr. Sandeep Singhi appeared.

Learned Counsel Mr. Amit Dubey appeared.

Heard on general issues to all advocates.

Matter to appear for further hearing on 12.11.2020 at 2.00 p.m.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 22nd day of October, 2020

PC

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)